

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO-1432
ANSWERED ON- 14/12/2023

ALLOCATION OF FUNDS TO VARIOUS STATES UNDER KHELO INDIA

1432. SHRI SANJEEV ARORA

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:-

- (a) the details of the criteria and methodology employed in determining the Khelo India funding allocations to different States;
- (b) the manner in which Government intends to ensure transparency and equity in this process; and
- (c) the measures which are being considered to refine the funding allocation system for better alignment with actual sports performance, given the significant disparity between State's funding and its performance, as well as the notable achievements of States like Punjab and Haryana with limited financial support?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) to (c) 'Sports' being a State subject, the responsibility of development of sports, including funding for development of sports across the country, rests primarily with the State / Union Territory Governments. The Central Government supplements their efforts by bridging the critical gaps. However, this Ministry implements 'Khelo India – National Programme for Development of Sports' with its twin objectives of mass participation and promotion of excellence in sports across the country. The scheme has the following 05 components:

- i. Creation and Upgradation of Sports Infrastructure
- ii. Sports Competitions and Talent Development
- iii. Khelo India Centres and Sports Academies
- iv. Fit India Movement
- v. Promotion of Inclusiveness through Sports

The Khelo India Scheme is a demand-driven scheme. The proposals received from the State/UT Governments and other eligible entities are considered for financial support, subject to their completeness, technical feasibility and availability of funds under the Scheme. Details of sports infrastructure projects sanctioned under the Khelo India Scheme in the country, including in the States of Punjab and Haryana, are available in public domain on the dashboard at <https://mdsd.kheloindia.gov.in>. Funds are allocated Scheme-wise, not State-wise in this Ministry.

The Khelo India Scheme identifies talented sportspersons nationwide. Currently, a total of 2752 Khelo India Athletes (KIA) receive financial support, with the highest representation from the State of Haryana, boasting 467 KIAs, and 169 KIAs from the State of Punjab. Each KIA receives an Out

of Pocket Allowance of Rs. 10,000/- per month. Selection of these athletes is based on their outstanding performance in events such as the Khelo India Games, National Championships, and through open and transparent selection trials organized by the relevant National Sports Federations and the School Games Federation of India. This showcases the scheme's geographical neutrality, as it supports talented athletes solely based on their performance, without any preference for a specific geographical region.
